


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

ORDER

The following transfer and postings are hereby made in official exigency, with immediate effect:

| Sl. No. | Name & Emp. Code | From | To |
|---------|--|--|--|
| 1. | Pawan Kumar Verma JA EC:57324568 | JA in Department of Law, Justice & LA, GNCT, Delhi (a/w Sh. Bharat Parashar, Pr. Secretary) | JA in National Legal Service Authority on Coterminous basis(a/w Sh. Bharat Parashar, Officer on Special Duty) |
| 2. | Shivani JA EC:59233528 | Reader in the Court of Dr. Raj Kumar Singh, JMFC-05, Central, Tis Hazari Courts, Delhi | JA in Copying Agency, Shahdara, KKD Courts, Delhi |
| 3. | Charanjit JA EC: 65560302 | Reader cum Ahlmad in the Court of Ms. Meena Chauhan JMFC (NI Act), (Digital Court)-03, Central, Tis Hazari Courts, Delhi | Reader in the Court of Dr. Raj Kumar Singh, JMFC-05, Central, Tis Hazari Courts, Delhi |
| 4. | Deepak Munjal JA EC: 99579467 | JA/Branch-in-charge in Judge's Library, Central, Tis Hazari Courts, Delhi | Reader cum Ahlmad in the Court of Ms. Meena Chauhan JMFC (NI Act), (Digital Court)-03, Central, Tis Hazari Courts, Delhi |
| 5. | Babita Rani JA EC:79253923 | Branch-in-Charge Library, North-West, Rohini Courts, Delhi | Branch-in-Charge in Judges' Library, Central, Tis Hazari Courts, Delhi |
| 6. | Dhiraj Kumar Doomra JA EC: 81467877 | JA in E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi | Branch-in-Charge Library, North-West, Rohini Courts, Delhi |
| 7. | Satyendra Kumar, JA EC: 23467253 | JA in Copying Agency, Shahdara, KKD Courts, Delhi | JA in E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi |
| 8. | Poonam Rani JJA EC:70121961 | Asst. Ahlmad in the Court of Ms. Padma Ladol, JMFC-04, NDD, Patiala House Courts, New Delhi (under transfer) | JJA in Computer Branch, Central, Tis Hazari Courts, Delhi |
| 9. | Paras Bhatnagar JJA EC: 99968087 | JJA in Computer Branch, Central, Tis Hazari Courts, Delhi | Asst. Ahlmad in the Court of Ms. Padma Ladol, JMFC-04, NDD, Patiala House Courts, New Delhi |
| 10. | Navdeep Chaudhary JJA EC: 78853737 | Asst. Ahlmad in the Court of Ms. Padma Ladol, JMFC-04, NDD, Patiala House Courts, New Delhi | JJA in Mediation Centre, Tis Hazari Courts, Delhi |
| 11. | Rajesh Kumar JJA EC:18812778 | Asst. Ahlmad in the Court of Ms. Shipra Dhankar JMFC-01 (Immoral Traffic), Central, Tis Hazari Courts, Delhi | Asst. Ahlmad in the Court of Sh. Ankit Solanki JMFC (NI Act) (Digital Court) North, Rohini Courts, Delhi |
| 12. | Sushant Rana JJA EC: 55024362 | Asst. Ahlmad in the Court of Sh. Ankit Solanki JMFC (NI Act) (Digital Court) North, Rohini Courts, Delhi | Asst. Ahlmad in the Court of Ms. Shipra Dhankar JMFC-01 (Immoral Traffic), Central, Tis Hazari Courts, Delhi |
| 13. | Swarnjeet Kaur SJA EC: 43857937 | Reader in the court of Sh. Nidhish Kumar Meena, JMFC-10, South-West, Dwarka Courts, New Delhi | Reader in the court of Ms. Tanvi Khurana, CJM, South, Saket Courts, New Delhi |

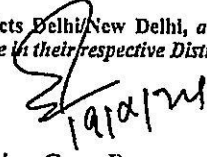

19/11/24

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|---------|--|--|--|
| 14. | Praveen Kumar Panwar JA EC: 77869983 | Reader in the court of Ms. Tanvi Khurana, CJM, South, Saket Courts, New Delhi | Reader in the court of Sh. Nidhish Kumar Meena, JMFC-10, South-West, Dwarka Courts, New Delhi |
| 15. | Bishwajeet Mahto JA EC: 53876320 | Ahlmad in the court of Sh. Sanjeev Kumar Singh, DJ (Commercial Court)-04 (Digital Court), South, Saket Courts, New Delhi | JA in Accounts Branch (HQs), Tis Hazari Courts, Delhi |
| 16. | Ravinder Kumar JJA EC: 35820290 | Ahlmad in the court of Ms. Devanshi Janmeja, JMFC-04, South-East, Saket Courts, New Delhi | Ahlmad in the court of Sh. Sanjeev Kumar Singh, DJ (Commercial Court)-04 (Digital Court), South, Saket Courts, New Delhi |
| 17. | V.N. Bhatt JA EC: 87953163 | JA in Accounts Branch (HQs), Tis Hazari Courts, Delhi | Ahlmad in the court of Ms. Devanshi Janmeja, JMFC-04, South-East, Saket Courts, New Delhi |
| 18. | Ankit Jain JA EC: 61493965 | Ahlmad in the Court of Dr. Surender Mohit Singh, POLC-08, Rouse Avenue Courts, New Delhi | Ahlmad in the Court of Sh. Vinay Singhal, DJ-09, Central, Tis Hazari Courts, Delhi |
| 19. | Neha Malhotra JA EC: 45143563 | Ahlmad in the Court of Sh. Vinay Singhal, DJ-09, Central, Tis Hazari Courts, Delhi | Ahlmad in the Court of Dr. Surender Mohit Singh, POLC-08, Rouse Avenue Courts, New Delhi |
| 20. | Indrapratap Singh JA EC: 37268854 | Ahlmad in the court of Ms. Shazadi Halima Sadiya, JFMC (Mahila Court)-02, East, KKD Courts, Delhi | Record Room (Criminal), Tis Hazari Court, Delhi |
| 21. | Vinay Kumar JA EC: 13172495 | Record Room (Criminal) Tis Hazari Court, Delhi | Ahlmad in the court of Ms. Shazadi Halima Sadiya, JFMC (Mahila Court)-02, East, KKD Courts, Delhi |
| 22. | Lalit Kishor JA EC: 76121210 | Reader in the Court of Sh. Rajesh Kumar Goel, District Judge (Commercial Court)-02, Central, Tis Hazari Courts, Delhi | Reader in the court of Ms. Alka Singh, JMFC (Mahila Court)-03, West, Tis Hazari Courts, Delhi |
| 23. | Praveen Kumar Sharma SJA EC: 85169417 | Reader in the Court previously presided over by Sh. Anubhav Jain ACJM, Shahdara, KKD Courts, Delhi | Reader in the Court of Sh. Rajesh Kumar Goel District Judge (Commercial Court)-02, Central, Tis Hazari Courts, Delhi |
| 24. | Sh. Rajesh Chopra, JA EC 53148943 | Reader in the court of Ms. Alka Singh, JMFC (Mahila Court)-03, West, Tis Hazari Courts, Delhi | Reader in the Court previously presided over by Sh. Anubhav Jain ACJM, Shahdara, KKD Courts, Delhi |

Note:

1. Earlier Order No. 51328-51500/P&T/Admn.-II/THC/ HQs/2024 dated 10/09/2024 i.r.o. Poonam Rani, JJA (at serial No. 4) is hereby cancelled.
2. In pursuance to transfer order No 51328-51500/P&T/Admn.-II/THC/ HQs/2024 dated 10/09/2024, all the officials who are yet to comply with the even dated order, are stand relieved with immediate effect from their respective transferor stations and are further directed to join their transferee place of postings (except Ms. Poonam Rani JJA, official mentioned at serial no. 4. in order dated 10.09.2024). All other applications received in this office for extension of time and request for cancellation i.r.o the ibid order are hereby rejected.
3. As directed, in pursuance to letter dated 24.09.2024 of Sh. Sahil Khurmi, Civil Judge-01, Central, Sh. Ajay Verma, JA, temporary Ahlmad in the Court of Ld. Civil Judge-01, Central is hereby regularized therein. Further, Ms. Deepika, JA/ Ahlmad in the Court of Sh. Sahil Khurmi, Civil Judge-01, Central (on maternity leave/continuing on CCL) is hereby directed to report in the Office Pool, HQs.
4. Non-compliance of the instant orders or proceeding on leave shall lead to initiation of strict disciplinary proceedings against the delinquent official, without any further communication in this regard.

5. All the Branch In-Charges, Administration Branches of Concerned Districts Delhi/New Delhi, are directed to intimate this office name(s) of the official(s), in the event of any non-compliance in their respective Districts.



(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 59202-59362 /P&T/Admn.II/THC/HQs/2024

Dated, Delhi the 9, OCT 2024

Copy forwarded for information and necessary action to:

1. All the Principal District & Sessions Judge(s) concerned, Delhi/New Delhi
2. The Officers/Officer In-Charges concerned.
3. All the concerned Branch In-Charges, Admn.-II, Delhi/New Delhi with the directions to intimate the office of the undersigned forthwith, names of the any delinquent officials, in the event of any non-compliance in their respective Districts.
4. The Personal Office of the undersigned.
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The DDO, Accounts Branch concerned for necessary action.
7. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
8. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
9. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
10. The officials concerned for immediate compliance.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

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